

**HIGH COURT OF SIKKIM**

**GANGTOK**

No.: 66/ESTT./HCS

Date : 25.02.2025

**N-O-T-I-F-I-C-A-T-I-O-N**

The Hon'ble, the Chief Justice, High Court of Sikkim, is hereby pleased to nominate and include the Joint Registrar(IT), High Court of Sikkim, as a member of the Selection Committee constituted vide Notification No.37/ESTT./HCS dated 25.09.2023 issued by the High Court, for conducting further recruitment/selection process in respect of the single vacant post of Court Officer in the High Court(*advertised vide Employment Notice No.59/ESTT./HCS dated 05.12.2024*).

This Notification shall be read together with the above Notification insofar as the recruitment/selection process for the above post is concerned.

By Order,

**sd/-  
Registrar**

**Memo No** 13921-13927...../HCS

**Date :** 25/2/2025

**Copy to :-**

1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
4. Central Project Coordinators/Protocol & General Section In-charge, High Court of Sikkim;
5. Joint Registrar(IT), High Court of Sikkim;
6. PA to Registrar General, High Court of Sikkim;
7. All Section In-charge, High Court of Sikkim;
8. File; and
9. Guard file.

**Registrar(Judicial Service)**

  
25/2/2025